

**CORRIGENDUM TO THE POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE EXISTING EQUITY SHAREHOLDER(S) OF**

OVERSEAS SYNTHETICS LIMITED

(hereinafter referred to as "the Target Company" or "OSL")

Registered Office: Nutan Estate, Vasta Devdi Road, Madhav Baug Lane, Surat – 395 004, Gujarat.

Tel: 0261 653 5351 Email: overseasad1@hotmail.com

This Corrigendum to the Post Offer Public Announcement is being issued by Asit C. Mehta Investment Intermediates Ltd (the 'Manager to the Offer') on behalf of Mr. Nareshkumar Vijaykumar Goyal, Mrs. Shubharangana Nareshkumar Goyal, Mr. Navdeep Nareshkumar Goyal, Mr. Kamal Rajendrakumar Aggarwal and Mrs. Minal Kamal Aggarwal. (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Overseas Synthetics Limited (the 'Target Company' or 'OSL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ('Regulations'). This Corrigendum to Post Offer PA should be read in conjunction with the original Public Announcement ('PA') appeared on November 22, 2011 (Tuesday), Detailed Public Statement ('DPS') appeared on November 28, 2011 (Monday), Pre-Open Offer Public Announcement appeared on July 31, 2012 (Tuesday) and Post Open Offer Public Announcement appeared on August 28, 2012 (Tuesday) in the Free Press Journal (English-All Editions), Navshakti (Marathi-Mumbai Edition), Pratahkal (Hindi-All Editions) and Dhabkar (Gujarati-Surat Edition).

Kindly refer to the changes in the data provided under Point nos: 7.2, 7.3, 7.4, 7.7, 7.9 and 7.10 in the table below.

Sr. No.	Particulars	Proposed in the Offer Documents	Actual
7.1	Offer Price	Rs. 3.18/-	Rs. 3.18/-
7.2	Aggregate number of shares tendered	18,47,224	78,317
7.3	Aggregate number of shares accepted	18,47,224	78,317
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 58,74,172.32	Rs. 249,048.06
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	0(0%)	0(0%)
7.6	Shares Acquired by way of Agreement - Number % of Fully Diluted Equity Share Capital	41,79,976 58.83%	41,79,976 58.83%
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	18,47,224 26%	78,317 1.10%
7.8	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	0 NA 0%	0 NA 0%
7.9	Post offer share holding of Acquirer - Number % of Fully Diluted Equity Share Capital	6,027,200 84.83%	4,258,293 59.93%
7.10	Pre Offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital Post Offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital	29,24,731 41.17% 1,077,507 15.17%	29,24,731 41.17% 2,846,414 40.07%

- The Acquirers severally and jointly accept full responsibility for the information contained in this Corrigendum to Post Offer Public Announcement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- A copy of this Corrigendum to Post Offer Public Announcement will be available on the websites of SEBI, BSE Ltd. and the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of The Acquirers:

Asit C. Mehta
INVESTMENT INTERMEDIATES LTD.

Nucleus House, Saki Vihar Road, Andheri (East), Mumbai – 400 072.

Tel: 022 2858 3333, Fax: 022 2858 7646, Email: ib@acm.co.in

SEBI Registration No.INM000010973.

Contact Person: Mr. Niraj Masalia / Mr. Dewang Rajpal.

Date : Saturday, 1st September 2012

Place : Mumbai